

Dipa Datta (Dey) And Anr. Vs Suman Dey

Court: Tripura High Court

Date of Decision: April 25, 2016

Acts Referred: Code Of Criminal Procedure, 1973 â€” Section 397, 401
Family Courts Act, 1984 â€” Section 19(4)

Hon'ble Judges: U.B. Saha, J

Bench: Single Bench

Advocate: S. Das, K. Nath

Final Decision: Disposed Of

Judgement